

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 240
(IB)-667(ND)2019

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Red Topaz Real Estate Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 19.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 05.04.2021


**(T.S. SINGH)
COURT OFFICER**